NATIONAL COMPANY LAW TRIBUNAL <u>PRINCIPAL BENCH</u> <u>NEW DELHI</u>

C.P NO. 116(ND)/2016 CA NO.

CORAM:

PRESENT: SH. R.VARDARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 9.09.2016

NAME OF THE COMPANY: Mr. Rajesh Yograj Bajaj & Anr. V/s. M/s. Taurus Thermoplastics Pvt. Ltd. & ors

SECTION OF THE COMPANIES ACT: 241/242

| <u>S.NO.</u> | NAME | DESIGNA | TION | REPRESENTATION | I | SIGNATURE |
|--------------|-------------------------|---------|----------------------|----------------|---|------------|
| 1, 2. | R.K.Gupta Scuaralipi | | Advocate Advocate | 3 Petitionen | 2 | S. Jeb Kay |

Order

Both sides are present.

2. The respondents seek further time to file reply to the main petition. Three weeks' time is granted to the respondents to file reply, with a copy in advance to the petitioner. Rejoinder, if any, be filed within two weeks thereafter with a copy in advance to the counsel for respondents.

Interim orders to continue.

List for further consideration on 17.10.2016.

RARADHARADAARD (R. VARADHARAJAN) MEMBER(J)

(S.K. MOHAPATRA) MEMBER (T)

9.9.2016 (P.K. Sud)